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SLP(C)No. 16927 OF 2001

ITEM No.5

Court No. 7

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16927/2001

(From the judgement and order dated 19/03/2001 in MFA 859/90
of The HIGH COURT OF KERALA AT ERNAKULAM)

M/S. SARASWATH FILMS

Petitioner (s)

VERSUS

REGIONAL DIRECTOR, E.S.I. CORPORATION

Respondent (s)

(With prayer for interim relief)
(For Final Disposal)
With

SLP(C)No.17227/2001

(With prayer for interim relief)
(For FD)

Date : 30/04/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

M/s Saharya & Co.,Adv.

For Respondent (s)

Mr. V.J. Francis,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.J
.SP2

Not taken up.

.SP1

(Suman Wadhwa)
Court Master

(S.Malkani)
Court Master